

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 200 of 2016 IN APPEAL NO. 83 OF 2016 &  
IA NO. 201 OF 2016**

**Dated: 11<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Essar Power M.P.Ltd. ...Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Sakya Singha Chaudhuri  
Mr. Saraswata Mohapatra

Counsel for the Respondent(s) : Ms. Mandakini Ghosh  
Ms. Ritika Singhal for R-1

**ORDER**

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 13.05.2016 after serving copy on the other side.

List the matter for hearing on **16.05.2016.**

**(I.J. Kapoor)  
Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**